COURT NO. 31

THE HONOURABLE SRI JUSTICE BALAJI MEDAMALLI

To be Heard on Monday The 2nd day of November 2026
(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

NOTE (1):- ALL WRIT AND CIVIL MATTERS MENTIONS ARE PERMITTED ONLY ON EVERY MONDAY AT 10:30 AM.

NOTE(2):- ALL CIVIL MATTERS WILL BE TAKEN UP ON EVERY THURSDAY.

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
1	WP/12928/2023 IA 1/2023 Direction Petition	R BABU Vs THE STATE OF AP	D S SIVADARSHAN	GP FOR HIGHER EDUCATION CH S V SURAJ	CHITTOOR
FOR WITHDRAWAL					
2	WP/14760/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition IA 2/2025 Leave Petition	PONNANA VENKATA KRISHNA RAO Vs STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR SERVICES I N SIVA REDDY GP FOR COOPERATION	SRIKAKULAM
ADMISSION (A P S E B)					
3	WP/5981/2023 IA 1/2023 Direction Petition	M SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	T S N SUDHAKAR	GP FOR SERVICES I V V SATISH (SC for APEPDCL)	VIZIANAGARAM
4	WP/1136/2024 IA 1/2024 Suspension Petition	GEDDAM SESHAYYA Vs THE STATE OF AP	P LAKSHMANA RAO	GP FOR SERVICES I V V SATISH (SC for APEPDCL)	EAST GODAVARI
5	WP/8474/2024 IA 1/2024 Suspension Petition IA 1/2025 Leave Petition	H. MAHMMAD Vs THE A.P. SOUTHERN POWER DISTRIBUTION COMPANY LTD.	V PADMANABHA RAO	V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
ADMISSION (ENDOWMENTS)					
6	WP/14829/2024 IA 1/2024 Direction Petition IA 1/2025 Receive Docs Petition	MANGALI SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	S BALA MOHAN RANGA	GP FOR SERVICES II V.DYUMANI (SC for TTD)	CHITTOOR
ADMISSION (OTHER SUBJECTS)					
7	WP/2568/2023 IA 1/2023 Stay Petition IA 1/2026 Amendment Petition	THE ANDHRA PRAGATHI GRAMEENA BANK (APGB) Vs THE EMPLOYEES PROVIDENT FUND ORGANIZATION	V UMA DEVI	TATA SINGAIAH GOUD	YSR KADAPA
ADMISSION (CO-OP SOCIETIES)					
8	WP/12547/2023 IA 1/2023 Suspension Petition IA 1/2026 Amendment Petition	LINGAMANENI SITARAMA PRASAD Vs THE STATE OF AP	VINOD KUMAR PEMMASANI	GP FOR SERVICES I A V S LAXMI GP FOR COOPERATION	KRISHNA
9	WP/30746/2024	RAMINENI VENKATA SITAPATHIRAO Vs NARSAPUR COOPERATIVE URBAN SOCIETY (BANK) LTD	A V S LAXMI	VARSHITHA KALIGINEEDI GP FOR LABOUR	WEST GODAVARI
ADMISSION (MEDICAL AND HEALTH)					
10	WP/5791/2023 IA 1/2023 Direction Petition	AKUMARTHI DHANA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR SERVICES IV G V S MEHAR KUMAR	WEST GODAVARI

11.1,11.2 along with 11

11	WP/7724/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Receive Docs Petition	M N LOKESH Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	GP FOR SERVICES IV VADAPALLI RAMESH	ANANTAPUR
11.1	WP/23671/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition IA 1/2025 Vacate Stay Petition	M N LOKESH Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	GP FOR SERVICES IV	ANANTAPUR
11.2	WP/23798/2023 IA 1/2023 Direction Petition IA 3/2023 Vacate Stay Petition IA 1/2025 Leave Petition	B CHAITANYA Vs THE STATE OF AP	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES IV SHAIK MOHAMMED ISMAIL	ANANTAPUR

12.1 along with 12

12	WP/607/2024 IA 1/2024 Direction Petition	DR. R. SREE DEVI Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR MEDICAL HEALTH FW(AP) GP FOR REVENUE R4 UNSERVED,	CHITTOOR
12.1	WP/609/2024 IA 1/2024 Direction Petition	DR R SREE DEVI Vs THE STATE OF AP	A SYAM SUNDAR REDDY	GP FOR SERVICES IV GP FOR SERVICES I	CHITTOOR

ADMISSION (SOCIAL WELFARE)

13.1,13.2 along with 13

13	WP/11923/2025 IA 1/2025 Suspension Petition	DARSIGUNTA SRINIVASULU Vs THE STATE OF AP	KAVITHA GOTTIPATI JADA SRAVAN KUMAR	GP FOR SERVICES II (NOTE)	SPS NELLORE
13.1	WP/8867/2024 IA 1/2024 Direction Petition	DARSIGUNTA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES II (AP)	SPS NELLORE
13.2	WP/27975/2024 IA 1/2024 Suspension Petition IA 1/2026 Vacate Stay Petition	DARSIGUNTA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI JADA SRAVAN KUMAR	GP FOR SERVICES II GP FOR SERVICES II	SPS NELLORE

ADMISSION (MUNICIPAL ADMN.)

14	WP/4097/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition IA 1/2025 Leave Petition	KUM A SUJATHAMMA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR SERVICES III (AP)	YSR KADAPA

ADMISSION (EDUCATION)

15.1,15.2,15.3 along with 15

15	WP/25072/2023 IA 1/2023 Direction Petition IA 1/2024 Stay Petition	S DHANAMMA Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES III PAMARTHY RATHNAKAR RAGHU BABU KALAMATA SC For Samagra Siksha (NOTE)	SPS NELLORE
15.1	WP/4924/2025 IA 1/2025 Direction Petition	S.DHANAMMA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES III RAGHU BABU KALAMATA SC For Samagra Siksha	SPS NELLORE

15.2	WP/12894/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition	S DHANAMMA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II RAGHU BABU KALAMATA SC For Samagra Siksha KAVITHA GOTTIPATI	SPS NELLORE
15.3	WP/34194/2025 IA 1/2025 Direction Petition	S DHANAMMA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II GP FOR SERVICES I	SPS NELLORE
16	WP/10411/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	O.SRINIVASA REDDY Vs STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES II	GUNTUR
17	WP/27227/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	Y C V SUBBARAYUDU Vs THE STATE OF AP	SREENIVASULU PODILI	GP FOR SERVICES III GP FOR SERVICES I	YSR KADAPA

ADMISSION (PANCHAYAT RAJ)

18	WP/3839/2023 IA 1/2023 Direction Petition	B R K S N PRASAD Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES IV GP FOR SERVICES I	WEST GODAVARI

ADMISSION (TRANSPORT)

19	WP/19693/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	M RAVI KUMAR Vs THE STATE OF AP	MAHADEVA KANTHRIGALA	GP FOR SERVICES II GP FOR SERVICES II	WEST GODAVARI

ADMISSION (WOMEN & CHILD WELFARE)

20	WP/19689/2023 IA 1/2023 Suspension Petition	SMT. CHAGAMREDDI SIVA NAGENDRAMMA Vs STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE	GUNTUR

FINAL HEARING

21.1,21.2,21.3,21.4,21.5,21.6,21.7,21.8,21.9,21.10,21.11,21.12 along with 21

21	WP/14593/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	S SAJID BASHA Vs THE STATE OF AP	SESHADRI GOALLA	GP FOR SERVICES III GP FOR SERVICES III GP FOR SERVICES I	ANANTAPUR
21.1	WP/26098/2023 IA 1/2023 Direction Petition IA 1/2026 Direction Petition IA 4/2026 Direction Petition	D NAGESWARA RAO Vs THE STATE OF AP	M VISWANATH PRASAD	GP FOR SERVICES IV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
21.2	WP/30040/2023 IA 1/2023 Direction Petition IA 1/2025 Vacate Stay Petition	K B HARINARAYANA CHARYULU Vs THE GOVERNMENT OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR SERVICES III GP FOR SERVICES II	VISAKHAPATNAM
21.3	WP/30073/2023 IA 1/2023 Direction Petition IA 1/2025 Vacate Stay Petition	B. GOVINDA REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR SCHOOL EDUCATION GP FOR SERVICES II	CHITTOOR
21.4	WP/31939/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	KUNDA NAGESH Vs THE STATE OF ANDHRA PRADESH	KRISHNANAND VADAKATTU	GP FOR SERVICES III GP FOR FINANCE PLANNING	YSR KADAPA
21.5	WP/32760/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition	CHINTAPALLI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I GP FOR SERVICES III	GUNTUR

21.6	WP/33096/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition	J NARASIMHA RAO Vs THE GOVERNMENT OF AP	K SRINIVASA PRASAD	GP FOR SERVICES III (AP) GP FOR SERVICES II	SPS NELLORE
21.7	WP/658/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	YEDURU VASUDEVA REDDY Vs THE STATE OF AP	CHALLA SIVASANKAR	GP FOR SERVICES I GP FOR SERVICES II GP FOR SERVICES III	VISAKHAPATNAM
21.8	WP/12782/2024 IA 1/2024 Direction Petition	D K KOTILINGAM Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SERVICES II GP FOR SERVICES I RAVI KUMAR PONAKAMPALLI	GUNTUR
21.9	WP/16074/2024 IA 1/2024 Direction Petition	S.THIRUPAL REDDY Vs THE STATE OF A.P.	S GOPAL RAO	GP FOR SERVICES IV GP FOR SERVICES I B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	ANANTAPUR
21.10	WP/18693/2024 IA 1/2024 Direction Petition	M PRAKASA RAO Vs THE STATE OF ANDHRA PRADESH	EATHAKOTA VENKATA RAO	GP FOR SERVICES I GP FOR SERVICES I	GUNTUR
21.11	WP/22966/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition IA 1/2026 Leave Petition	PENMETHSA ARUNA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I VIVEK CHANDRA SEKHAR S GP FOR SERVICES II	VISAKHAPATNAM
21.12	WP/24984/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	MADIREDDY VENKATA SIVA NAGA PURUSHOTAM Vs THE STATE OF AP	M PITCHAIAH	GP FOR SERVICES IV GP FOR SERVICES I SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI

22.1,22.2,22.3,22.4,22.5,22.6,22.7,22.8,22.9,22.10,22.11,22.12,22.13,22.14,22.15,22.16,22.17,22.18,22.19,22.20,22.21,22.22,22.23,22.24,22.25,22.26,22.27,22.28 along with 22

22	WP/2146/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026 RE OPEN PETITION	BUDDALA GOVINDA RAO Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES II R24 R26 R27 R39 UNSERVED,	GUNTUR
22.1	WP/3506/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	OLESU PRAMEELA Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES I GP FOR SERVICES II	VISAKHAPATNAM
22.2	WP/4811/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	T VENKATA MADHU Vs THE STATE OF AP	VENKAT CHALLA	GP FOR SERVICES III GP FOR SERVICES III (AP)	WEST GODAVARI
22.3	WP/5548/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	T CHINNA RAO Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I GP FOR SERVICES II GP FOR SERVICES II	VISAKHAPATNAM
22.4	WP/5942/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	M SEETHARAMAIAH Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR SERVICES II P VENKATA RAO SC For APSRTC PENUMAKA VENKATA RAO ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	PRAKASAM

22.5	WP/9326/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Vacate Stay Petition	MALLAPALLI SREENIVASULU Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES II GP FOR SERVICES I GP FOR SERVICES II (AP)	ANANTAPUR
22.6	WP/13013/2023 IA 1/2023 Direction Petition	KATTA KUMARI Vs THE STATE OF ANDHRA PRADESH	VENKATESH KOSARAJU	GP FOR SERVICES I GP FOR SERVICES IV GP FOR SERVICES II	PRAKASAM
22.7	WP/13273/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	M. RAMANA Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR SERVICES III GP FOR SERVICES III	VIZIANAGARAM
22.8	WP/15783/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	K KRISHNAPPA Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES II GP FOR SERVICES I	ANANTAPUR
22.9	WP/20224/2023 IA 1/2023 Injunction Petition	KAMBHA BHANUMURTHY Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR SOCIAL WELFARE	VISAKHAPATNAM
22.10	WP/28055/2023 IA 1/2023 Injunction Petition IA 2/2023 Direction Petition	DUDDU KRISHNA VENI Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR SERVICES II	VISAKHAPATNAM
22.11	WP/28146/2023 IA 1/2023 Injunction Petition IA 2/2023 Direction Petition	ADAPA NAGARATNAM Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR SERVICES II	VISAKHAPATNAM
22.12	WP/31343/2023 IA 1/2023 Direction Petition	T NABI RASOOL Vs THE STATE OF AP	K V RAJENDRA PRASAD	GP FOR SERVICES IV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats B V APARNA LAKSHMI	KURNOOL
22.13	WP/32830/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	P KRISHNA NAIK Vs THE STATE OF AP	A VEERASWAMY	GP FOR SERVICES I GP FOR SERVICES II	KURNOOL
22.14	WP/4075/2024 IA 1/2024 Direction Petition IA 2/2024 Amendment Petition	NUKAPAI PRABHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	GANTA EDIGA RAKESH GOUD	GP FOR SERVICES IV	EAST GODAVARI
22.15	WP/4499/2024 IA 1/2024 Direction Petition	POTHURAJU SRINAIAH Vs THE STATE OF ANDHRA PRADESH	M R TAGORE GP FOR FINANCE PLANNING	GP FOR SERVICES IV GP FOR SERVICES I	KRISHNA
22.16	WP/7950/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	KOMALIRABIYA Vs THE STATE OF ANDHRA PRADESH	CH NAGA MEHAR BABA	GP FOR MEDICAL HEALTH FW(AP) GP FOR SERVICES IV	ANANTAPUR
22.17	WP/9011/2024 IA 1/2024 Direction Petition IA 2/2024 Suspension Petition	VIJAYA KUMAR TENALI Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES IV CH NAGA MEHAR BABA	GUNTUR
22.18	WP/9833/2024 IA 1/2024 Direction Petition	KANDAVALLI HEMALATHA Vs THE STATE OF ANDHRA PRADESH	GANTA EDIGA RAKESH GOUD	GP FOR MEDICAL HEALTH FW(AP)	GUNTUR

22.19	WP/12807/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	K MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	P RAGHAVENDRA REDDY	GP FOR SERVICES I GP FOR SERVICES II	SPS NELLORE
22.20	WP/13596/2024 IA 1/2024 Direction Petition	ARIKONDA CHENNAIAH Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES IV GP FOR SERVICES I	PRAKASAM
22.21	WP/18109/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	V PADMANABHAM Vs THE STATE OF AP	G SIMHADRI	GP FOR SERVICES IV GP FOR SERVICES I POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	YSR KADAPA
22.22	WP/25688/2024 IA 1/2024 Direction Petition	G YEDUKONDALU Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	GP FOR SERVICES IV	GUNTUR
22.23	WP/27603/2024 IA 1/2024 Direction Petition	SETTY RAGHAVA Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES IV GP FOR SERVICES I	PRAKASAM
22.24	WP/28086/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	GAVARA SATTI RAJU Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES IV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SERVICES I	VISAKHAPATNAM
22.25	WP/28087/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	SARIPILLI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES IV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SERVICES I	VISAKHAPATNAM
22.26	WP/28689/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	GANTHAKORU PYDI RAJU Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR SERVICES IV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SERVICES I	VISAKHAPATNAM
22.27	WP/28971/2024 IA 1/2024 Direction Petition	S NARAYANA SWAMI Vs STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES I GP FOR FINANCE PLANNING	CHITTOOR
22.28	WP/30770/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	K. GANGADARAPPA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR SERVICES II GP FOR SERVICES II	ANANTAPUR

INTERLOCUTORY

23	WP/4558/2023 IA 1/2023 Direction Petition	T APPA RAO Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR ENDOWMENTS D V SASIDHAR CH SRINIVAS	VISAKHAPATNAM
24	IA/1/2026 Restoration Petition WP/16598/2023	D V RATNAM Vs THE STATE OF ANDHRA PRADESH	P VIJAYA KUMARI	HARISH KUMAR RASINENI SC FOR SERP GP FOR SERVICES IV	SRIKAKULAM
25	IA/3/2026 Restoration Petition WP/2833/2024	G N REDDY Vs THE STATE OF AP	ANGURU MANOHAR	SYAM VARA PRASAD RAO P GP FOR SERVICES II	YSR KADAPA
26	WP/19568/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 1/2026 Leave Petition	D MOHAMMAD HUSSAIN Vs THE STATE OF ANDHRA PRADESH	BALAIAH B	GP FOR SERVICES I SURYAM GANNAVARAPU	GUNTUR

FINAL HEARING

27	WP/2593/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	KATHI DAVID RAJU Vs THE STATE OF ANDHRA PRADESH	RAJENDRA BUSSA	GP FOR SERVICES I K.KRISHNABUSHAN CHOWDARY SC For APGENCO	SPS NELLORE
28	WP/13303/2023 IA 1/2023 Direction Petition	BANDARU VENKATA PRASAD Vs ANDHRA PRADESH EASTERN POWER DISTRIBUTION COMPANY LIMITED	NIMMAGADDA REVATHI	V V SATISH (SC for APEPDCL) R2 R3 UNSERVED,	VISAKHAPATNAM
29	WP/3826/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition IA 1/2026 Leave Petition	N.VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II GP FOR SERVICES II	KURNOOL
30	WP/6718/2024 IA 1/2024 Direction Petition IA 2/2024 Additional Material Petition	D.INNA REDDY Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES III	GUNTUR
31	WP/12862/2024 IA 1/2024 Direction Petition	N HEMASIKHARALA REDDY Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR SERVICES IV	YSR KADAPA
32	WP/18598/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	DR N KALPALATHA Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES II C SRINIVASA BABA GP FOR SERVICES III	CHITTOOR
33	WP/25510/2024 IA 1/2024-Direction Petition IA 1/2025-Leave Petition	C S V KARUNA SREE Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I GP FOR SERVICES I	GUNTUR